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नई दिल्ली, शनिवार, सितम्बर 23, 1972 (आश्विन 1, 1894)

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NEW DELHI, SATURDAY, SEPTEMBER 23, 1972 (ASVINA 1, 1894)

इस भाग में छिद्र पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके
Separate paging is given to this Part in order that it may be filed as a separate compilation.

भाग III—खण्ड 2

PART III—SECTION 2

पेटेंट कार्यालय द्वारा जारी की गई पेटेंटों और डिजाइनों से सम्बन्धित अधिसूचनाएँ और नोटिस

Notifications and Notices issued by the Patent Office relating to Patents and Designs

THE PATENT OFFICE

Patents and Designs

Calcutta, the 23rd September 1972

SPECIAL NOTICE

The Central Government in the Ministry of Industrial Development have issued Notification—S.O. 566(E) published in the Gazette of India Extraordinary, Part II, Section 3, sub-section (ii) dated 26th August, 1972 establishing branches of the Patent Office at Bombay and Madras with effect from the 8th September, 1972, which is reproduced below for information of the public.

"MINISTRY OF INDUSTRIAL DEVELOPMENT

New Delhi, the 26th August 1972

S.O. 566(E).—In exercise of the powers conferred by sub-section (3) of section 74 of the Patents Act, 1970 (39 of 1970), the Central Government hereby establishes, with effect from the 8th day of September, 1972, branch offices of the Patent Office at Bombay and Madras, and also specifies the territorial limits within which each of the said offices of the Patent Office shall exercise its functions under the said Act, as follows:—

Branch office of the Patent Office at Bombay

The States of Gujarat, Madhya Pradesh, and Maharashtra and the Union Territories of Goa, Daman and Diu and Dadra and Nagar Haveli.

Branch office of the Patent Office at Madras

The States of Andhra Pradesh, Kerala, Mysore and Tamil Nadu and the Union Territories of Laccadive, Minicoy and Amindivi Islands and Pondicherry.

[No. 33(35)-SP&D/71].

1-257G1/72

R. K. TALWAR, Jt. Secy."

(273)

The Branch of the Patent Office at Bombay will be temporarily situated in the Central Building, Maharshi Karve Road, Bombay-20 and that at Madras in Shastri Bhavan, C.G.O. Building, 35, Haddows Road, Madras-6.

CORRIGENDUM

In the Gazette of India Part (III), Section 2, dated 15th July 1972 in page 212 column 1, under the heading "Application for Patents",

for 712 Arutzschler & Company
read 712 Trutzschler & Company.

Application for Patents

The dates shown in crescent brackets are the dates claimed under Section 135 of the Act.

12nd September 1972

1318/72. Cyanamid India Limited. Process for the preparation of 2-chloroethyl(trimethylammonium) chloride.

1319/72. Sterling Drug Inc.. Preparation of esters of dihydroxybenzyl alcohols. [Divisional date 21st March 1970].

1320/72. Lee Wilson Engineering Company, Inc. Furnace wall construction.

4th September 1972

1321/72. Dr. S. B. Bandyopadhyay. Partial prevention of yellowing of bleached jute products.

1322/72. Wavin B. V. Method for manufacturing a perforated tube.

1323/72. Aluminium Company of America. Chemical process and products.